

**COURT NO. 28**  
**THE HONOURABLE SRI JUSTICE N.TUKARAMJI**

**To be heard on Tuesday the 30th day of July 2024(AT 10:30 AM - HYBRID MODE)**  
**NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>**

**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>FOR ORDERS</u></b>				
1	CRLRC/543/2024 IA 1/2024(Stay Petition)	C SHARAN REDDY	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR NO 62527/2024	HYDERABAD
<b><u>FOR ORDERS OF COURT</u></b>				
2	CRLRC/9140/2024/(Filing No.)	GOLI VIPLAV REDDY	PUBLIC PROSECUTOR	RANGA REDDY
<b><u>FOR ADMISSION</u></b>				
3	CRLRC/792/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Suspension Petition)	ROHIT POGULA	PUBLIC PROSECUTOR	RANGA REDDY
4	CRLRC/793/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Suspension Petition)	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR	KHAMMAM
5	CRLRC/794/2024 IA 1/2024(Suspension Petition)	KASOJU MAHESH CHARY	PUBLIC PROSECUTOR	SURYAPET
6	CRLRC/795/2024 IA 1/2024(Stay Petition)	NOMOS VISTAS THE LAWYERS	PUBLIC PROSECUTOR	RANGA REDDY
7	CRLRC/796/2024 IA 1/2024(Stay Petition)	NOMOS VISTAS THE LAWYERS	PUBLIC PROSECUTOR	RANGA REDDY
8	CRLRC/797/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Dispense with Petition)	T ADITYA	PUBLIC PROSECUTOR (R3)	MEDCHAL- MALKAJGIRI
<b><u>ADMISSION</u></b>				
9	CRLRC/1353/2019 IA 2/2015(CRLRCMP 3005/2015)(Vacate Stay Petition) IA 1/2024(Extension Petition) IA 2/2024(Extension Petition) IA 4/2024(Extension Petition)	M/S INDUS LAW FIRM	PUBLIC PROSECUTOR STATE OF TELANGANA REP PP & ANR. (PARTY IN PERSON) (R175) PARTY IN PERSON RESPONDENT NO 2 T.S. ANAND KUMAR ( PARTY IN PERSON ) MEMO FILED USR 106449/2018 MEMO FILED USR 14398/2024. MEMO PROOF OF SERVICE FILED USR NO 22251/2024 MEMO FILED BY THE PETITIONER VIDE USR.NO.58293/24 MEMO PROOF OF SERVICE FILED USR NO 22244/2024	HYDERABAD
10	TRCRLP/27/2024 IA 1/2024(Stay Petition)	V YADU KRISHNA SAINATH	VENKAT REDDY KODUMURY PUBLIC PROSECUTOR (R2) R1-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	HYDERABAD
11	TRCRLP/60/2024 IA 2/2024(Stay Petition)	VIJAY BHASKAR KAKUNOOR B	K AMARNATH REDDY PUBLIC PROSECUTOR (R2) COUNTER AFFIDAVIT FILED USR 63191/24.	HYDERABAD
12	CRLRC/70/2024 IA 1/2024(Condone Delay	YEMMIGANUR SOMA SRINATH REDDY	PUBLIC PROSECUTOR MEMO FILED USR 17486/2024.	WARANGAL

	Petition)		MEMO FILED USR 18050/2024.	
13	CRLRC/81/2024 IA 1/2024(Suspension Petition)	BHANU PRIYA G	PUBLIC PROSECUTOR MEMO FILED USR NO 69109/2024	HYDERABAD
14	CRLRC/300/2024 IA 1/2024(Suspension Petition)	MOHD LATEEF ANSARI	PUBLIC PROSECUTOR V SATYAM REDDY (R13) M S ACHYUTH BHARTHWAJ (R15) V SATYAM REDDY (R14)	HYDERABAD
15	CRLRC/585/2024	MOHD BARKAT ALI	PUBLIC PROSECUTOR (R2) MEMO PROOF OF SERVICE FILED USR NO 62643/2024	HYDERABAD
16	CRLRC/648/2024 IA 1/2024(Stay Petition) IA 2/2024(Suspension Petition)	NILESH NARANIA	PUBLIC PROSECUTOR MEMO PROOF OF SERVICE FILED USR NO 48068/2024	NIZAMABAD
17	CRLRC/654/2024 IA 1/2024(Stay Petition)	S PRABHAKAR REDDY	PUBLIC PROSECUTOR P SRINATH (R2) MEMO FILED USR NO 60217/2024	RANGA REDDY
18	CRLRC/684/2024 IA 1/2024(Suspension Petition) IA 2/2024(Implead Petition) IA 3/2024(Permission Petition) IA 4/2024(Compromise Petition)	C SHARAN REDDY	PUBLIC PROSECUTOR BADDAM NARSIMHA REDDY	HYDERABAD
19	CRLRC/688/2024 IA 3/2024(Stay Petition)	H SUDHAKARA RAO	PUBLIC PROSECUTOR (R4) RESPONDENTS 1 TO 3 -NOTICE SENT NOT YET RETURNED	RANGA REDDY
20	CRLRC/693/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Direction Petition)	MIRZA SAFIULLA BAIG	PUBLIC PROSECUTOR M V VENU (R2) R2-NOTICE SENT NOT YET RETURNED	KHAMMAM
21	CRLRC/705/2024 IA 1/2024(Stay Petition)	CHUNAP ANVESH KIRAN	PUBLIC PROSECUTOR R2-NOTICE SENT NOT YET RETURNED	NIRMAL
22	CRLRC/709/2024 IA 1/2024(Suspension Petition)	R MANGULAL	PUBLIC PROSECUTOR RESPONDENTS 2 TO 5 -NOTICE SENT NOT YET RETURNED	RANGA REDDY
23	CRLRC/714/2024 IA 1/2024(Stay Petition)	P BHASKAR	PUBLIC PROSECUTOR Y ASHOK RAJ (R2) RESPONDENTS 2 AND 3 -NOTICE SENT NOT YET RETURNED	SANGAREDDY
24	CRLRC/725/2024 IA 1/2024(Condone Delay Petition)	ASHUTOSH B JOSHI	PUBLIC PROSECUTOR R2-NOTICE SENT NOT YET RETURNED	HYDERABAD
25	CRLRC/732/2024 IA 1/2024(Suspension Petition) CRLRC/733/2024	APURVA M GOKHALE	PUBLIC PROSECUTOR M V RAJ KUMAR GABRIEL (R2) MEMO PROOF OF SERVICE FILED USR NO 68987/2024	HYDERABAD
26	CRLRC/733/2024 IA 1/2024(Suspension Petition)	APURVA M GOKHALE	PUBLIC PROSECUTOR M V RAJ KUMAR GABRIEL (R2) MEMO PROOF OF SERVICE FILED USR NO 68991/2024	HYDERABAD
27	CRLRC/758/2024 IA 1/2024(Stay Petition)	LINK LEGAL ADVOCATES	T SRUJAN KUMAR REDDY SC FOR CBI	HYDERABAD
28	CRLRC/759/2024 IA 1/2024(Stay Petition)	VARUN KUMAR E	PUBLIC PROSECUTOR (R2) R1-NOTICE SENT NOT YET RETURNED	MEDCHAL- MALKAJGIRI

29	CRLRC/761/2024 IA 1/2024(Stay Petition)	LINK LEGAL ADVOCATES	T SRUJAN KUMAR REDDY SC FOR CBI	HYDERABAD
30	CRLRC/781/2024 IA 2/2024(Stay Petition) IA 3/2024(Bail (u/s 397(1)))	YEMMIGANUR SOMA SRINATH REDDY	PUBLIC PROSECUTOR	RANGA REDDY

**INTERLOCUTORY**

31	CRLRC/578/2022 IA 1/2023(Direction Petition) IA 2/2023(Permission Petition)	M GOVIND REDDY	PUBLIC PROSECUTOR SUBRAMANYAM PV (R2) (LETTER)	HYDERABAD
32	CRLRC/659/2024	MALIPEDDI SRINIVAS REDDY	PUBLIC PROSECUTOR	RANGA REDDY

**FOR HEARING**

33	CRLRC/79/2021 IA 2/2021(Direction Petition)	KURITI BHASKARA RAO	M RAMESHWAR RAO PUBLIC PROSECUTOR (R2) ( COURT SLIP)	RANGA REDDY
34	CRLRC/221/2021 IA 1/2021(Condone Delay Petition) IA 2/2021(Suspension Petition) IA 3/2021(Vacate Stay Petition) IA 1/2023(Extension Petition)	BOMMINENI VIVEKANANDA	PUBLIC PROSECUTOR SUDHAKAR ANDUGULA (R2) CH SIVA REDDY	HYDERABAD
35	TRCRLP/75/2023 IA 1/2023(Stay Petition)	MOHAMMAD ADNAN	PUBLIC PROSECUTOR PROOF OF SERVICE FILED WITH UN SERVED COVER USR 116374/23.	HYDERABAD
36	TRCRLP/48/2024 IA 1/2024(Stay Petition)	MALKANGIRI RAVI KUMAR	PUBLIC PROSECUTOR (R8) PROOF OF SERVICE FILED USR NO 52744/2024	NIZAMABAD
37	CRLRC/114/2024 IA 1/2024(Stay Petition)	M SALEEM	PUBLIC PROSECUTOR ASHOK TALLA (R3) ASHOK TALLA (R2) MEMO PROOF OF SERVICE FILED USR NO 22636/2024	KARIMNAGAR
38	CRLRC/695/2024 IA 2/2024(Suspension Petition)	RAJA SHEKAR RAO SALVAJI	KONDADI AJAY KUMAR PUBLIC PROSECUTOR (R3) MEMO FILED USR NO 58207/2024 MEMO FILED USR NO 58209/2024	MANCHERIAL

**FINAL HEARING**

39	CRLRC/113/2014	P NAGENDRA REDDY	PUBLIC PROSECUTOR	HYDERABAD
40	CRLRC/115/2014	P NAGENDRA REDDY	PUBLIC PROSECUTOR	HYDERABAD
41	CRLRC/116/2014	P NAGENDRA REDDY	PUBLIC PROSECUTOR	HYDERABAD
42	CRLRC/117/2014	P NAGENDRA REDDY	PUBLIC PROSECUTOR SHARAD SANGHI (R11)	HYDERABAD
43	CRLRC/136/2022	MAHESH RAJE	PUBLIC PROSECUTOR MEMO FILED USR 13258/2024.	ADILABAD
44	CRLRC/802/2022 IA 2/2022(Stay Petition)	H PRAHALADA REDDY	PUBLIC PROSECUTOR NAUSHEEN NAJM US SAHAR (R2) MEMO PROOF OF SERVICE FILED USR 21412/2023. (LETTER) MEMO PROOF OF SERVICE FILED USR NO 100404/2023	RANGA REDDY
45	CRLRC/30/2023	MOHD ISLAMUDDIN ANSARI	PUBLIC PROSECUTOR MOHAMMED GHORI (R2) COUNTER AFFIDAVIT FILED USR 72124/2023.	HYDERABAD

46	CRLRC/286/2023	G SURESH GOUD	PUBLIC PROSECUTOR memo filed usr 48889/2023.	HYDERABAD
47	CRLRC/410/2023 IA 1/2023(Stay Petition) IA 4/2024(Vacate Stay Petition) IA 9/2024(Extension Petition)	T PAVAN KUMAR	PUBLIC PROSECUTOR M PHANI KUMAR MEMO FILED USR 71925/2023. COUNTER AFFIDAVIT FILED USR NO 19629/2024 COUNTER AFFIDAVIT FILED USR NO 19625/2024	SANGAREDDY
48	CRLRC/532/2023 IA 1/2024(Extension Petition)	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR memo filed usr 90014/2023.	HYDERABAD
49	CRLRC/539/2023	PURUSHOTHAM REDDY NARRA	PUBLIC PROSECUTOR VELMULA BHARATH KUMAR (R2) MEMO FILED USR NO 100374/2023. DEFACTO COMPLIANT FILED VAKALAT USR 102848/2023. MEMO FILED USR NO 87524/2023	NIZAMABAD

**COURT NO. 28**  
**THE HONOURABLE SRI JUSTICE N.TUKARAMJI**

**To be heard on Tuesday the 30th day of July 2024(AFTER DAILY LIST)**

**(DAILY LIST-1)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>ADMISSION</b>				
50	CRLRC/1959/2014 IA 1/2014(CLRLRCMP 3247/2014)(Stay Petition)	KOWTURU PAVAN KUMAR	PUBLIC PROSECUTOR Dr CHALLA SRINIVASA REDDY (R19)	KHAMMAM
51	CRLRC/570/2020 IA 1/2020(Suspension Petition) IA 2/2020(Direction Petition) IA 1/2021(Vacate Stay Petition) IA 2/2021(Vacate Stay Petition)	GUTTAPALEM VIJAYA KUMAR	SHAILAJA R PUBLIC PROSECUTOR (R10) SWAROOP OORILLA	MAHABUBNAGAR
52	TRCRLP/21/2021 IA 1/2021(Stay Petition) IA 2/2021(Condone Delay Petition) IA 3/2021(Implead Petition)	V SURYA PRAKASH	PUBLIC PROSECUTOR MEMO FILED USR 33693/21.	HYDERABAD
53	CRLRC/893/2022 CRLRC/775/2022 CRLRC/894/2022	V ROHITH	SRINIVAS KAPATIA (SPL PP FOR CBI) COUNTER FILED USR 98816/2023.	HYDERABAD
54	CRLRC/775/2022	SUMANTH AMIRAPU	T SRUJAN KUMAR REDDY SC FOR CBI COUNTER FILED USR 46295/2023.	HYDERABAD
55	CRLRC/894/2022	V ROHITH	SRINIVAS KAPATIA (SPL PP FOR CBI) COUNTER FILED USR 98814/2023.	HYDERABAD
56	TRCRLP/10/2023 IA 1/2023(Stay Petition) TRCRLP/11/2023	P SHASHI KIRAN	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 69374/23. PROOF OF SERVICE FILED USR 10825/2024.	RANGA REDDY
57	TRCRLP/11/2023 IA 1/2023(Stay Petition)	P SHASHI KIRAN	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 69372/23.	RANGA REDDY
58	CRLRC/94/2023 IA 1/2023(Condone Delay Petition) IA 2/2023(Stay Petition)	DEEPAK MISRA	T SRUJAN KUMAR REDDY SC FOR CBI COUNTER FILED USR 20284/2023.	HYDERABAD
59	TRCRLP/130/2023 IA 1/2023(Stay Petition)	G MADHUSUDHAN REDDY	PUBLIC PROSECUTOR D MADHUSUDHAN (R2) MEMO PROOF OF SERVICE FILED WITH SERVED ACK USR 127307/23. PROOF OF SERVICE FILED USR 162/24. COUNTER AFFIDAVIT FILED USR 7601/2024. REPLY AFFIDAVIT FILED USR 61338/24	VIKARABAD
60	CRLRC/200/2023 IA 2/2023(Extension Petition)	SUDARSHAN REDDY DUDDUGUNTA	PUBLIC PROSECUTOR B GEETA (R2) MEMO PROOF OF SERVICE FILED USR 45317/2023. MEMO PROOF OF SERVICE FILED USR 59850/2023. memo proof of service filed usr 61854/2023. COUNTER AFFIDAVIT FILED USR 97407/2023.	HYDERABAD
61	CRLRC/211/2023 IA 1/2024(Extension Petition)	BETHI VENKATESWARLU	A SANJEEVA REDDY PUBLIC PROSECUTOR (R3) memo filed usr 36099/2023.	HYDERABAD
62	CRLRC/853/2023 IA 1/2023(Stay Petition)	P V L BHANU PRAKASH	MEMO WITH PROOF OF SERVICE FILED USR NO 19005/2024	RANGA REDDY

63	CRLRC/7/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	LAXMALLA SANDEEP	PUBLIC PROSECUTOR (R4)	NALGONDA
64	TRCRLP/7/2024 IA 1/2024(Stay Petition)	S RAMA MOHAN RAO	PUBLIC PROSECUTOR R2-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	HANUMAKONDA
65	TRCRLP/8/2024 IA 1/2024(Condone Delay Petition) TRCRLP/131/2023	KATRAPATI SATYANARAYANA	PUBLIC PROSECUTOR	JANGAON
66	TRCRLP/131/2023	KATRAPATI SATYANARAYANA	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 67687/24.	JANGAON
67	TRCRLP/10/2024 IA 1/2024(Stay Petition)	V V N K SARATH SARAN	PUBLIC PROSECUTOR (R2) ADDITIONAL MATERIALS PAPERS FILED USR 18502/2024 PROOF OF SERVICE FILED USR 68037/24.	HYDERABAD
68	TRCRLP/12/2024 IA 1/2024(Stay Petition)	MASANI YESHWANTH RAO	PUBLIC PROSECUTOR RAMESH CHILLA (R2) PROOF OF SERVICE FILED USR 33101/24.	HYDERABAD
69	TRCRLP/13/2024 IA 1/2024(Stay Petition)	R ANURAG	ADDITIONAL MATERIAL PAPER FILED USR 15213/2024.	NALGONDA
70	CRLRC/17/2024 IA 1/2024(Suspension Petition)	PULIKANTI SREENIVAS RAO	PUBLIC PROSECUTOR	HYDERABAD
71	CRLRC/23/2024	P PRABHAKAR REDDY	PUBLIC PROSECUTOR (R2)	KHAMMAM
72	TRCRLP/29/2024 IA 1/2024(Stay Petition)	M VENKATA NARASHIMHA REDDY	PUBLIC PROSECUTOR	HYDERABAD
73	TRCRLP/33/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	V V RAGHAVAN	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 46816/24.	SURYAPET
74	TRCRLP/42/2024 IA 1/2024(Stay Petition) TRCRLP/43/2024 TRCRLP/44/2024 TRCRLP/69/2024	KONDADI AJAY KUMAR	PUBLIC PROSECUTOR G RAVI CHANDRA SEKHAR (R2)	KHAMMAM
75	TRCRLP/43/2024 IA 1/2024(Stay Petition)	KONDADI AJAY KUMAR	G RAVI CHANDRA SEKHAR PUBLIC PROSECUTOR (R4)	KHAMMAM
76	TRCRLP/44/2024 IA 1/2024(Stay Petition)	KONDADI AJAY KUMAR	G RAVI CHANDRA SEKHAR PUBLIC PROSECUTOR (R4)	KHAMMAM
77	TRCRLP/69/2024 IA 1/2024(Stay Petition)	GOPINADH BALASA	PUBLIC PROSECUTOR (R2) R1-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	MEDAK
78	TRCRLP/58/2024 IA 1/2024(Stay Petition)	K SWETHA	ABID HUSSAIN PUBLIC PROSECUTOR (R4)	BHADRADRI KOTHAGUDEM
79	TRCRLP/68/2024 IA 1/2024(Stay Petition)	P RADHIKA	PUBLIC PROSECUTOR (R2)	MAHABUBNAGAR

80	TRCRLP/70/2024 IA 1/2024(Stay Petition) TRCRLP/71/2024 TRCRLP/72/2024	G SURESH GOUD	PUBLIC PROSECUTOR R2-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	PEDDAPALLI
81	TRCRLP/71/2024 IA 1/2024(Stay Petition)	G SURESH GOUD	PUBLIC PROSECUTOR R2-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	PEDDAPALLI
82	TRCRLP/72/2024 IA 1/2024(Stay Petition)	G SURESH GOUD	PUBLIC PROSECUTOR R2-NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	PEDDAPALLI
83	TRCRLP/73/2024 IA 1/2024(Stay Petition) IA 2/2024(Amendment Petition)	P. MEENAKSHI	PUBLIC PROSECUTOR	HYDERABAD
84	CRLRC/221/2024 IA 1/2024(Suspension Petition)	MARAM ANIL KUMAR	PUBLIC PROSECUTOR AJAY KULKARNI (R2) MEMO FILED USR NO 18440/2024	RANGA REDDY
85	CRLRC/242/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Suspension Petition)	C BUCHI REDDY	PUBLIC PROSECUTOR (R2)	NAGARKURNOOL
86	CRLRC/410/2024 IA 1/2024(Stay Petition) IA 2/2024(Extension Petition)	G L NARASIMHA RAO	PUBLIC PROSECUTOR MEMO WITH PROOF OF SERVICE FILED USR NO 58769/2024	HYDERABAD
87	CRLRC/475/2024 IA 1/2024(Stay Petition)	K V V RAMANA RAO	PUBLIC PROSECUTOR VISHAKHA SHARMA (R2)	HYDERABAD
88	CRLRC/483/2024 IA 1/2024(Suspension Petition)	V DURGA NAGESWARA RAO	PUBLIC PROSECUTOR K SHYAM SUNDER RAO (R2) R2-NOTICE SERVED, PROOF OF SERVICE NOT FILED	RANGA REDDY
89	CRLRC/493/2024 IA 1/2024(Stay Petition)	E S VARAPRASAD	SRINIVAS KAPATIA (SPL PP FOR CBI)	HYDERABAD
90	CRLRC/502/2024	KRISHNA MOHAN SIKHARAM	PUBLIC PROSECUTOR court slip	RANGA REDDY
91	CRLRC/511/2024 IA 1/2024(Stay Petition)	R SWARNALATHA	PUBLIC PROSECUTOR S M DESHMUKH (R2) MEMO PROOF OF SERVICE FILED VIDE USR.NO.65841/24	HYDERABAD
92	CRLRC/600/2024 IA 1/2024(Suspension Petition)	B MADHU SUDHAN RAO	PUBLIC PROSECUTOR	RANGA REDDY
93	CRLRC/676/2024 IA 1/2024(Stay Petition)	KONDADI AJAY KUMAR	PUBLIC PROSECUTOR R2-NOTICE SENT NOT YET RETURNED	MANCHERIAL
94	CRLRC/702/2024 IA 2/2024(Suspension Petition)	THAKUR ROOPA SINGH	P ANIMI REDDY PUBLIC PROSECUTOR (R2) MEMO PROOF OF SERVICE FILED USR NO 62603/2024	MAHABUBNAGAR
95	CRLRC/710/2024 IA 2/2024(Stay Petition)	C SHARAN REDDY	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR NO 58251/2024	SANGAREDDY
96	CRLRC/738/2024 IA 1/2024(Stay Petition)	VASUDHA NAGARAJ	PUBLIC PROSECUTOR MEMO FILED USR NO 68038/2024	MEDCHAL- MALKAJGIRI
97	CRLRC/740/2024 IA 1/2024(Stay Petition) IA 2/2024(Extension Petition)	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR R2-NOTICE SENT NOT YET RETURNED	RANGA REDDY

98	CRLRC/745/2024 IA 3/2024(Suspension Petition)	SANJEEV REDDY GILLELA	PUBLIC PROSECUTOR (R3) R2-NOTICE SENT NOT YET RETURNED	MANCHERIAL
99	CRLRC/768/2024 IA 1/2024(Condone Delay Petition)	M V RAJ KUMAR GABRIEL		MEDCHAL- MALKAJGIRI
<b><u>INTERLOCUTORY</u></b>				
100	CRLRC/1353/2014 IA 1/2020(Return Documents)	V UMA DEVI	PUBLIC PROSECUTOR K RATHANGA PANI REDDY (R63)	RANGA REDDY
<b><u>FOR HEARING</u></b>				
101	CRLRC/414/2021 IA 1/2021(Stay Petition)	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	T S ANIRUDH REDDY PUBLIC PROSECUTOR (R2) PROOF OF SERVICE NOT FILED	WARANGAL
102	CRLRC/415/2022 IA 1/2022(Stay Petition)	DANTU VENKATA RAMANA SARMA	PUBLIC PROSECUTOR N M M MURTHY (R2)	MEDCHAL- MALKAJGIRI
103	CRLRC/721/2023 IA 2/2023(Vacate Stay Petition) IA 1/2024(Implead Petition) IA 2/2024(Vacate Stay Petition) CRLRC/705/2023	P PRABHAKAR REDDY	PUBLIC PROSECUTOR VEROSE SANJANA .. TMP (R2) VEROSE SANJANA .. TMP	MULUGU
104	CRLRC/705/2023 IA 1/2023(Stay Petition) IA 2/2023(Vacate Stay Petition) IA 3/2023(Extension Petition) IA 2/2024(Vacate Stay Petition)	A PRABHAKAR RAO	PUBLIC PROSECUTOR VEROSE SANJANA .. TMP (R2) VEROSE SANJANA .. TMP	MULUGU
105	CC/2795/2023	B SUBASH	Order Dated 08.07.2024. SR notice sent through Chief Judge, city civil court, Hyderabad by special messenger and by RPAD not yet returned served.	HYDERABAD
<b><u>FINAL HEARING</u></b>				
106	CRLRC/497/2014	N ANULA	PUBLIC PROSECUTOR	NALGONDA
107	CRLRC/582/2014	I GOPAL REDDY	PUBLIC PROSECUTOR	HYDERABAD
108	CRLRC/560/2019	BANDI VARAPRASADA RAO	PUBLIC PROSECUTOR K L B KUMAR (R2)	HYDERABAD
109	CRLRC/513/2023	SRIKANTH HARIHARAN	PUBLIC PROSECUTOR K RAMCHANDER RAO (R2)	HYDERABAD
110	CRLRC/593/2024	G VASANTHA RAYUDU	PUBLIC PROSECUTOR (R2) R1-NOTICE SENT NOT YET RETURNED	MEDCHAL- MALKAJGIRI